## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

71

C.S.P. No. 683/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: M/s. Mahindra & Mahindra Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S No

NAME

DESIGNATION

SIGNATURE

ORDER

IVN P. No. 15/2017 in CSP 680/230-232/NCLT/MB/MAH/2017

CSP 683/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.9.2017

Sd/-

W. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)